

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 72(ND)/2016  
CA NO.

CORAM:

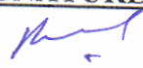


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Smt. Ina Malhotra  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY: Satish Kumar Pawa & Ors.  
Vs.  
M/s. Divine Infracon Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

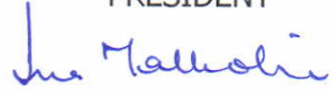
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	fakher kumar	Adv	Petitioner	
2.	Vijay Kumar	"	"	
3.	Mr. Karan Malhotra	Adv.	Respondent nos. 2, 3, 4 & 5	
4.	Mr. Mansur Singh	Adv.		

Order

A copy of the rejoinder has been furnished to the counsel for the respondents  
and the same be filed in the registry during the course of the day.

List for arguments on 04.11.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(INA MALHOTRA)  
MEMBER (J)